

March, the 25th anniversary of the Sharpvills massacre, the South African police fired at peaceful crowd of about 4000 people in Cape Province who were protesting against apartheid. Nineteen people were reported to have been killed in the firing. Earlier, in the middle of February 1985, several black people lost their lives in police firings and other clashes while protesting against forced evictions from a colony in Cross Roads near Capetown.

(c) and (d). Even before the killings of 21st March, India, on behalf of the Non-aligned countries, tabled a resolution at the UN Security Council on March 10, 1985, condemning the wanton killing of peaceful protestors, and asking the Council to make the South African Government drop the "high treason" charges against 16 leaders of the United Democratic Front and other organisations opposed to apartheid. The resolution also called for unconditional release of these and other political prisoners and detainees in South Africa. This resolution was passed unanimously on March 12, with all 15 Security Council members voting for it.

India was a prominent participant in the special meetings held under the auspices of the UN Special Committee Against Apartheid on the occasion of the 25th anniversary of the Sharpeville massacre. The meetings demanded that the racist regime give up the apartheid policy and also appealed to the countries which collaborated with the racist regime to end such collaboration.

#### "Air Pollution in The Capital"

2492. SHRI DHARAM PAL SINGH  
MALIK :

SHRI VILAS MUTTEMWAR :

SHRI KAMLA PRASAD  
SINGH :

Will the PRIME MINISTER be pleased to state :

(a) whether attention of Government has been drawn to the press reports appeared in the Hindustan Times dated 7th March 1985 wherein it has been stated that a study conducted by the pollution Board has revealed that considerable air Pollution has been increased in the capital due to 55,000

Industrial Units and seven lakh mobile vehicles;

(b) if so, whether the Central Board for prevention and Control of Water Pollution has also recommended some measures to minimise the pollution in the capital; and

(c) the action Government propose to take in regard thereto and to check pollution ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN): (a) The press report has come to the knowledge of the Government. However studies of the Central Board for Prevention and Control of Water Pollution do not reveal that air pollution has increased in the Capital due to 55,000 Industrial Units & 7 lakhs mobile vehicles. The estimated figures have not originated from the Central Board.

(b) Yes, Sir;

(c) As 82% of industrial pollution is contributed by 3 Power Stations, 4% by two Chemical Plants and 14% by 400 Industrial Units, the steps taken are has follows :—

(i) Directives were given to two Thermal Power Stations to retrofit flyash arresting devices.

(ii) Directive was given to Delhi Electricity Supply Undertaking to close down the Rajghat Power Station. To facilitate closure of this power Station, clearance from environmental angle has been given to build 2x67.5 Megawatt capacity pulverized Coal Power Plant alongwith stipulations for control of fly-ash and utilisation of ash in the new plant.

(iii) One Chemical Plant was directed to shift from single conversion, single absorption process of Sulphuric Acid Manufacture to that of double conversion double absorption process.

(iv) Another Chemical Unit has been directed to practice better house keeping conditions.

- (v) The Central Board through Chemical Engineering department of I.I.T., Delhi, developed an improved furnace Model for demonstration. Commercialization of the design is being explored.
- (vi) Delhi Administration has been asked to amend the relevant Rules under the Motor Vehicles Act, 1939 to incorporate emission standards (for immediate future) for compliance by December, 1985.

**Conversion of Scheduled Castes and Adivasis in North East by Christian Missions**

2493. SHRI DHARAM PAL SINGH MALIK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the news item appeared in Nav Bharat Times dated 1 March, 1985 wherein it has been stated that a number of Christian Missions from European countries, U.K. and China, have come to India during the last three months;

(b) whether Government are aware that these missions are making propaganda against Hindu Dharam, Gandhivad and converting Scheduled Castes and Adivasis in North Eastern Sector of India ; and

(c) the action taken by Government in regard thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) Yes, Sir. (The news item appeared in the Nav Bharat Times dated 10th March, 1985)

(b) and (c). No specific reports of this nature have been received. The authorities concerned keep vigilance in the matter.

**Tourists Arrival in J. & K.**

2494. SHRI DHARAM PAL SINGH MALIK : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether attention of Government

has been drawn to the press reports appeared in the Hindustan Times of 10 March, 1985 where-in it has been stated that the sudden spurt in the activities of pro-Pak Organisation in Jammu and Kashmir has been causing a great concern and has affected the on coming tourists season;

(b) the action Government have taken to meet the situation; and

(c) whether it has affected the State economy which is already under strain due to poor tourists arrival during the last 2 years ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) Yes, Sir.

(b) and (c). Yes, Sir. The set-back to the tourist trade in Jammu & Kashmir State during the past two years on account of disturbed law and order affected the State's economy. To assess the distress caused to the various segments of the tourism industry a central team of officers constituted by the Planning Commission visited Jammu & Kashmir in October 1984.

In order to counter the adverse publicity in the foreign media, the Department of Tourism launched a campaign, through its overseas offices, to publicise the return of normalcy, in Kashmir. Some of the special efforts taken to promote tourism exclusively in Jammu & Kashmir include the following :

(i) Jammu & Kashmir is now being marketed not only as a holiday resort, but also as an ideal centre for conventions and conferences.

(ii) Winter group discount fares of 30 per cent have been offered by Indian Airlines on round trip fares in the Delhi-Srinagar-Delhi sector for groups 4 of or more passengers. This is valid from 1st November to 31st March. The discount is also available to tourists availing of the "Gulmarg Winter Package".

(iii) A special package tour of seven